

the previous year. Additional *ad hoc* allocations are also made on occasions. While the overall allocations of these two products are made by this Ministry, their actual distribution within the State is the responsibility of the State Governments themselves. In the case of light diesel oil (LDO), the product is sold on the basis of the demand estimated by the oil companies.

(e) The availability of HSD in Madhya Pradesh has been satisfactory in recent months and, as a result, the State Government have also lifted the controls earlier imposed by them on diesel distribution. In the case of kerosene, the State Government have been advised to meet the demands from within the allocations by streamlining the distribution system and by equitable distribution the available product.

(f) *Ad hoc* increases in the allocation of HSD and kerosene have been made to Madhya Pradesh keeping in view the requirements indicated by the State Government.

(g) Yes, Sir.

(h) Additional allocations have been made, from time to time, on receipt of requests from the State Government depending upon the requirement and overall availability of the products.

Allocation of Funds for Rural Electrification in Madhya Pradesh

*794. SHRI KAMAL NATH:
SHRI SUBHASH YADAV:

Will the Minister of ENERGY be pleased to state:

(a) what is the total amount that has been set apart for rural electrification programme in Madhya Pradesh during the financial year 1981-82;

(b) whether any schemes have been prepared in this regard and the progress of implementation thereof; and

(c) names of the districts in Madhya Pradesh which will be totally electrified during the financial year 1981-82?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The Planning Commission has allocated an amount of Rs. 29.00 crores for rural electrification programmes in Madhya Pradesh during the financial year 1981-82. In addition, more funds are likely to be available from ARDC and other financing institutions.

(b) Rural electrification schemes are formulated and implemented by the Madhya Pradesh Electricity Board. The target fixed by the Planning Commission are electrification of 3,500 new villages and energisation of 35,000 agricultural pumpsets/tubewells during 1981-82. In addition, 500 more villages and 23,000 pumpsets are likely to be electrified/energised with the funds expected to be available from the other financing institutions.

As on 31-3-1981, 95 rural electrification schemes sponsored by the Madhya Pradesh Electricity Board for financial assistance were at various stages of examination in the Corporation. The implementation of these schemes will start after these have been sanctioned by the Corporation subject to their being technically feasible and financially viable and the first instalments of loan sanctioned have been drawn by the Madhya Pradesh Electricity Board. Also, 569 rural electrification schemes sanctioned by REC are at various stages of implementation by the Madhya Pradesh Electricity Board. There may also be other schemes of the State Electricity Board, financed under the Normal Development Programme of the State.

(c) Madhya Pradesh Electricity Board has indicated that all villages in Chhindwara District are likely to be electrified during the year 1981-82.